

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

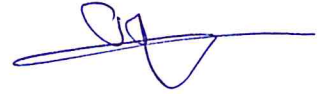
APPLICATION NUMBER :
PETITION NUMBER : TCP/318/ (IB)/2017
NAME OF THE PETITIONER(S) : KARAN KHATRI
NAME OF THE RESPONDENT(S) : PARAMOUNT AIRWAYS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P. MEGHANA NAIR

98414-214 K

Petitioner



ORDER

Mr. P. Meghana Nair, Counsel for the Petitioner present and prayed some time for submitting the order passed by the Hon'ble High Court of Madras in relation to the winding up of the company. At request, time extended. **Put up on 20.07.2017 at 10.30 A.M.**


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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